Sixteenth Loksabha

an>

Title: Resolution regarding increase in basic customs duty on soyabeans.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): Madam, I beg to move the following resolution:-

"In pursuance of section 8A (1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves of Notification No. 88/2017-Customs, dated 17th November, 2017 [G.S.R.1431 (E). dated 17th November, 2017] which seeks to increase the basic customs duty Soyabeans, falling under Tariff items 12011000 and 12019000 of the First Schedule to Customs Tariff Act, 1975 from 30% to 45%."

HON. SPEAKER: The question is:

"In pursuance of section 8A (1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves of Notification No. 88/2017-Customs, dated 17th November, 2017 [G.S.R.1431 (E). dated 17th November, 2017] which seeks to increase the basic customs duty Soyabeans, falling under Tariff items 12011000 and 12019000 of the First Schedule to Customs Tariff Act, 1975 from 30% to 45%."

The motion was adopted.

1/1